

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 6438  
TO BE ANSWERED ON APRIL 02, 2026**

**STATUS OF PMAY-U AND PMAY-U 2.0 IN KARNATAKA AND ASSAM**

**NO.6438. SMT. BIJULI KALITA MEDHI:  
SHRI P C MOHAN:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the present status of implementation of Housing for All under Pradhan Mantri Awas Yojana–Urban (PMAY-U) and PMAY-U 2.0, district-wise in Assam and Karnataka including Bengaluru;**
- (b) the number of houses sanctioned, completed and handed over under PMAY-U during each of the last three years, district-wise in Assam and Karnataka including Bengaluru;**
- (c) the targets fixed for sanction and completion of dwelling units under PMAY-U 2.0 during the next three years, district-wise in Assam and Karnataka including Bengaluru; and**
- (d) whether any shortcomings were identified in implementation of PMAY-U in urban centres and if so, the details thereof along with the remedial measures incorporated in PMAY-U 2.0 to improve delivery, beneficiary identification and timely completion of houses, district-wise in Assam and Karnataka including Bengaluru?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country, including the State of Assam and Karnataka. The scheme period of PMAY-U has been extended up to 30<sup>th</sup> September 2026 for completion of under-construction houses and release of funds through SNA-SPARSH module. Based on the learning from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 ‘Housing for All’ Mission with effect from 01.09.2024 for implementation in urban areas across the country, including the State of Assam and Karnataka, to support 1 crore additional eligible beneficiaries in next five years. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).**

**PMAY-U & PMAY-U 2.0 are demand driven schemes and there are no fixed targets. States/Union Territories (UTs) assess the requirement through their Urban Local Bodies (ULBs)/ Implementing Agencies in their respective jurisdictions, select the beneficiaries based on the eligibility criteria and implement housing project. Based on the demand survey and selection of beneficiaries, the project proposals are prepared and approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further consideration of release of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).**

**The Ministry conducts regular review meetings with States/UTs to ensure completion of the remaining under-construction houses within the stipulated timeframe. It has been observed that the major challenges faces by the implementing agencies include non-availability of encumbrance free land, unwillingness of beneficiaries, shortage of skilled manpower, financial constraint of implementing agencies, issues related to trunk infrastructure, increase in the cost of construction materials, delays in obtaining statutory clearance/ No Objection Certificates (NOCs) and disruptions caused by unforeseen circumstances.**

**District-wise details of houses sanctioned, grounded & completed/delivered since inception and houses sanctioned & completed/delivered during the last three years under PMAY-U and PMAY-U 2.0 in the States of Assam and Karnataka including Bengaluru, as on 02.03.2026, are at Annexure.**

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## Annexure referred in reply to LSUQ No.6438 due for 02.04.2026

District-wise details of houses sanctioned, grounded & completed/delivered since inception and houses sanctioned & completed/delivered during the last three years under PMAY-U and PMAY-U 2.0 in the States of Assam and Karnataka

Sr. No.	Name of the District	Physical Progress of Houses (Nos)									
		Since Inception				During each of the last three years (F.Y. 2022-23 to F.Y. 2024-25)					
		Sanctioned		Grounded	Completed/ Delivered	Sanctioned			Completed/ Delivered*		
		PMAY-U	PMAY-U2.0			2022-23	2023-24	2024-25	2022-23	2023-24	2024-25
	<b>Assam</b>										
1	Bajali	867	144	872	463	-	-	-	156	33	10
2	Baksa	1,670	-	1,670	1,185	28	-	-	333	94	113
3	Barpeta	7,789	311	8,005	7,420	357	-	-	2,776	1,412	1,088
4	Biswanath	2,369	150	2,471	1,920	443	224	-	188	89	338
5	Bongaigaon	2,165	104	2,206	1,855	271	267	-	295	519	167
6	Cachar	13,702	3	13,699	12,320	266	2,143	-	2,346	2,014	2,848
7	Charaideo	1,218	81	1,267	837	91	715	-	139	3	159
8	Chirang	2,198	-	2,197	2,039	106	46	-	492	251	360
9	Darrang	2,896	550	3,389	2,335	110	295	-	366	133	274
10	Dhemaji	5,986	1	5,963	4,079	1	1,364	-	1,392	892	249
11	Dhubri	21,136	390	21,189	19,617	561	2,204	-	3,946	2,701	1,923
12	Dibrugarh	5,339	92	5,296	3,436	638	-	-	1,101	568	649
13	Dima Hasao	4,047	1,216	4,736	3,460	100	-	-	566	191	861
14	Goalpara	2,993	626	3,233	2,679	29	479	-	971	296	336
15	Golaghat	4,865	154	4,966	3,586	458	215	-	822	422	944
16	Hailakandi	3,788	-	3,788	3,583	18	-	-	1,339	547	207
17	Hojai	3,200	214	3,320	2,850	73	927	-	653	310	532
18	Jorhat	3,426	263	3,461	2,634	378	293	-	1,179	183	248
19	Kamrup	2,104	471	2,381	1,817	102	-	-	648	179	299
20	Kamrup Metro	2,759	84	2,795	2,625	257	-	-	299	45	38
21	Karbi Anglong	14,391	5,973	18,180	13,254	974	-	-	2,622	2,715	3,388
22	Karimganj	11,333	1,068	11,984	9,819	735	1,693	-	2,933	1,430	2,500
23	Kokrajhar	5,413	-	5,399	4,694	658	-	-	1,364	655	672
24	Lakhimpur	4,095	1,402	4,660	3,344	583	856	-	1,043	366	455
25	Majuli	-	1	1	1	-	-	-	-	-	-
26	Marigaon	3,253	-	3,253	2,819	158	-	-	916	412	117
27	Nagaon	7,079	317	7,296	5,736	372	1,009	-	1,007	500	870
28	Nalbari	3,198	434	3,268	2,639	196	140	-	1,139	322	285
29	Sivasagar	1,457	142	1,534	1,202	6	246	-	463	123	109
30	Sonitpur	16,172	224	16,291	12,856	1,326	213	-	3,146	1,163	2,758
31	South Salmara-Mankachar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
32	Tamulpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
33	Tinsukia	6,124	1,413	6,333	5,569	123	160	-	1,322	771	1,150
34	Udalguri	914	-	858	723	-	53	-	136	31	87
35	West Karbi Anglong	1,680	1,578	1,926	1,270	108	-	-	385	172	100
	<b>Total for Assam</b>	<b>1,69,626</b>	<b>17,406</b>	<b>1,77,887</b>	<b>1,44,666</b>	<b>9,526</b>	<b>13,542</b>	<b>-</b>	<b>36,483</b>	<b>19,542</b>	<b>24,134</b>

Sr. No.	Name of the District	Physical Progress of Houses (Nos)									
		Since Inception				During each of the last three years (F.Y. 2022-23 to F.Y. 2024-25)					
		Sanctioned		Grounded	Completed/ Delivered	Sanctioned			Completed/ Delivered*		
		PMAY-U	PMAY-U2.0			2022-23	2023-24	2024-25	2022-23	2023-24	2024-25
	<b>Karnataka</b>										
1	Bagalkote	18,333	-	16,093	14,168	509	866	-	1,769	918	1,578
2	Ballari	22,089	-	17,388	14,214	200	232	-	890	1,031	2,291
3	Belagavi	41,602	-	31,475	26,031	959	2,375	-	2,317	1,580	3,192
4	Bengaluru Rural	6,902	-	6,113	5,665	162	792	-	405	534	529
5	Bengaluru Urban	1,42,565	-	1,29,978	94,469	1,507	344	-	11,974	5,434	9,407
6	Bidar	13,093	-	10,495	8,832	250	480	-	861	1,375	1,429
7	Chamarajanagar	4,764	-	4,619	4,357	139	278	-	537	232	186
8	Chikkaballapura	6,015	-	5,320	4,560	67	427	-	298	408	512
9	Chikkamagaluru	6,281	-	5,058	3,450	258	297	-	571	320	676
10	Chitradurga	16,497	-	14,248	10,575	326	215	-	1,240	1,288	1,833
11	Dakshina Kannada	9,422	-	8,877	8,404	612	579	-	849	651	709
12	Davanagere	12,755	-	11,771	10,980	533	504	-	1,683	1,361	1,255
13	Dharwad	22,710	-	19,824	15,980	654	313	-	1,405	664	2,951
14	Gadag	15,543	-	13,984	9,977	352	75	-	956	796	1,802
15	Hassan	9,122	-	6,602	5,542	504	446	-	939	461	1,013
16	Haveri	14,566	-	13,799	12,188	471	125	-	1,358	1,602	2,990
17	Kalaburagi	27,607	-	21,299	18,448	530	334	-	1,341	683	3,103
18	Kodagu	773	-	670	604	12	211	-	38	60	70
19	Kolar	7,892	-	6,967	6,160	127	430	-	583	265	443
20	Koppal	9,777	-	8,305	7,703	294	336	-	604	700	1,174
21	Mandya	5,859	-	5,261	4,409	279	157	-	831	310	132
22	Mysuru	26,378	-	23,911	16,542	736	854	-	1,661	1,071	1,940
23	Raichur	21,324	-	18,429	14,272	422	1,393	-	1,097	1,271	2,371
24	Ramanagara	11,669	-	9,978	7,943	76	288	-	800	810	1,787
25	Shivamogga	17,820	-	13,900	9,763	490	559	-	880	875	1,747
26	Tumakuru	16,031	-	12,763	10,697	378	813	-	675	467	1,019
27	Udupi	4,629	-	4,105	3,638	317	300	-	385	117	165
28	Uttara Kannada	12,262	-	10,779	8,339	851	286	-	1,127	1,455	1,831
29	Vijayanagara	13,184	-	11,193	10,609	222	1	-	645	1,431	1,697
30	Vijayapura	30,158	-	25,704	21,798	1,128	314	-	2,796	1,572	1,846
31	Yadgir	10,182	-	9,684	8,941	144	767	-	989	565	838
	<b>Total for Karnataka</b>	<b>5,77,804</b>	<b>-</b>	<b>4,98,592</b>	<b>3,99,258</b>	<b>13,509</b>	<b>15,391</b>	<b>-</b>	<b>42,504</b>	<b>30,307</b>	<b>52,516</b>

\*Includes houses completed in the year which were sanctioned in preceding years.